

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1570
ANSWERED ON:13.12.2013
REQUEST FOR FINANCIAL ASSISTANCE
Pandey Shri Ravindra Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Jharkhand has made request to the Union Government for financial assistance;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI NAMO NARAIN MEENA

(a), (b) & (c): Requests for providing financial assistance received from time to time from various states, including the state of Jharkhand, are processed within the ambit of the recommendations of the relevant Finance Commission, the overall availability of plan resources and with due consideration to the inter-state and inter-sectoral priorities.

In the recent past, the State of Jharkhand has sought to have developmental projects in various sectors including road transport and highways, railways, power, mines, urban development, rural development, health and family welfare, education, agriculture, water resources, expedited. Some of these projects involve increased central assistance.

The state specific developmental needs are factored in while finalizing annual plans of states, again with due regard to competing needs. Central assistance is also extended to States through Centrally Sponsored and Central Sector Schemes.